

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 219 OF 2016 & IA NO. 470 OF 2016

APPEAL NO. 220 OF 2016 & IA NO. 473 OF 2016

APPEAL NO. 207 OF 2016

APPEAL NO. 208 OF 2016 And

APPEAL NO. 295 of 2016

Dated: 24th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 219 OF 2016 & IA NO. 470 OF 2016

In the matter of:

M/s Maral Overseas Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

APPEAL NO. 220 OF 2016 & IA NO. 473 OF 2016

In the matter of:

M/s HEG Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

**Counsel for the Appellant(s) : Mr. Deepak Biswas
Mr. Nishith Mishra**

**Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Shashank Khurana
Mr. Bhattacharya for R-1**

**Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya a/w
Ms. G. Maheshwari
Mr. S.R. Sharma (Reps.) for R-2**

APPEAL NO. 207 OF 2016

In the matter of:

M/s Hindalco Industries Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL NO. 208 OF 2016

In the matter of:

M/s Century Textiles & Industries Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Shashank Khurana
Mr. Bhattacharya for R-1

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya a/w
Ms. G. Maheshwari
Mr. S.R. Sharma (Reps.) for R-2

APPEAL NO. 295 OF 2016

In the matter of:

M/s Ultratech Cement Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Saurav Agarwal
Ms. Astha Gaur
Ms. Sreoshi Chatterjee

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Shashank Khurana
Mr. Bhattacharya for R-1

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya a/w
Ms. G. Maheshwari
Mr. S.R. Sharma (Reps.) for R-2

ORDER

List these matters on **01.12.2016**. In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/pr